

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (c) The news item in the Indian Express of 24th June 1985 has been referred to the Government of Gujarat for their comments.

**Laying Down of Norms for Public Schools**

551. SHRI LALIT MAKEN :

SHRI C. SAMBU : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that many Public Schools, which have taken the land from Government on concessional rates are functioning like Commercial Companies; and

(b) whether Government are contemplating to intervene and fix up the fees in such schools and also lay down norms for admission of children by amending the Delhi Schools Education Act and Rules ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) Public Schools are generally taken to be those schools which are members of the Indian Public Schools Conference, which is a voluntary association registered as a Society under the Societies Registration Act, 1860. Such schools are eligible for allotment of land on concessional rates. Delhi Administration have informed that they have not received any complaint that unaided recognised schools are functioning like Commercial Companies.

(b) Delhi Administration has reported a proposal to amend Section 17 of the Delhi Schools Education Act, 1973 is under their consideration to have a check on the enhancement of fees by Public Schools. So far as admission in Public Schools is concerned, there is no proposal under consideration of Delhi Administration at present.

**Inundation of Metro Railway Track**

553. SHRI NARAYAN CHOUBEY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that the Metro Railway authority at Calcutta

failed to run metro train in the first hour on 4 June, 1985 ;

(b) if so, the reasons therefor :

(c) whether inundation of tracks after rains is still a problem for the Metro authority ;

(d) if so, the steps taken to tackle this problem; and

(e) how many times the Metro railway have been inundated by rains in last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) Train running was deliberately suspended for first two hours on 4th June, 1985 as a matter of abundant caution because of first heavy shower in Calcutta after opening of Metro Railway for commercial service.

(c) No, Sir.

(d) Does not arise.

(e) Metro Railway operation started on 24th October, 1984 No inundation has taken place since then.

**Work at Palghat Region of National Highway No. 47**

554. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether certain items of work like providing 75 BM course in reaches between k.m. 182/2 to 186/900 and 186/900 to 190/200 at the Palghat region of the National Highway No. 47 are pending consideration of his Ministry ;

(b) if so, when is it likely to be sanctioned; and

(c) the reason for the delay ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) to (c) No, Sir. The estimates in question amounting to Rs. 29.471 lakhs and Rs. 19.949 lakhs for strengthening with B.M. in reaches between km. 182/2 to 186/900